NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/213/2016

NAME OF THE PETITIONER(S)

: Dr. Justin George & 9 others

NAME OF THE RESPONDENT(S)

: M/s Trichur Tourist Complex Private Limited & 15 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(1)

M. Roshan Hig

for Gowthom

Respondents

H. Joy

ORDER

Matter is called. No representation on behalf of the Petitioner. Counsel for the Respondent present. Matter is posted for the appearance of the Petitioner. Put up on 21.12.2017 at 10.30 A.M.

MEMBER (JUDICIAL)

ghk